

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 334 of 2004

Jabalpur, this the 30th day of April, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri A.S. Sanghvi, Judicial Member

Ashwani Kumar, S/o. Vishambardas,
aged about 43 yrs. Pointsman A Grade,
Makronia Rly. Station, Distt. Saugor. . . . Applicant

(By Advocate - Shri S.N. Khare)

V e r s u s

Union of India,
through General Manager,
WCR Jabalpur.

Divl. Railway Manager,
WCR Jabalpur.

. . . Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has claimed the following main reliefs :

"1. respondents may kindly be directed to refund the whole amount illegally deducted from the wages of the petitioner;

2. respondents may also kindly be directed to pay an amount equal to ten times of the whole deducted amount as provided for in PW Act."

2. The applicant is working in the Railways and penal rent for over-stay in the Government accommodation has been charged on the applicant. The applicant has submitted his representation dated 23.10.2001 to the respondents, in this regard. The respondents have not taken any decision so far. Hence he has filed this Original Application claiming the aforesaid reliefs.

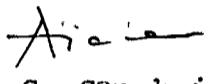
3. Heard the learned counsel for the applicant.

4. In the circumstances, we deem it appropriate to direct

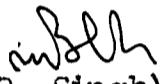


the respondents to decide the representation of the applicant dated 23.10.2001 by passing a speaking, detailed and reasoned order within a period of two months from the date of receipt of copy of this order. The applicant is directed to send a copy of this order alongwith the Original Application to the respondents within a period of 15 days from the date of receipt of copy of the order.

5. Accordingly, the Original Application is disposed of at the admission stage itself.


(A.S. Sanghvi)

Judicial Member

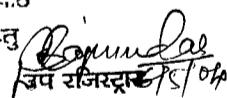

(M.P. Singh)
Vice Chairman

"SA"

पूँजीज रोड/न्या..... जबलपुर, दि.....
यतिनियि दाचे पितः:-

- (1) साहिब, उच्च न्यायालय वार एग्रिक्युक्शन, जबलपुर
- (2) आनेकार भी/कीमती/कु..... के काउंसल
- (3) प्राची श्री/मी नी, कु..... के काउंसल
- (4) बंधुपाल, टेलर, जबलपुर न्यायालय
सूचना एवं आवायन कार्यवाली हेतु


S.N. Khan


R. Mundal
जप संजिस्ट्रेटर/पा


S. S. Patel
06.05.04